COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 300 of 2013

Dated : 28th May, 2014

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Delhi Voluntary Hospital Forum ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. B.P. Aggarwal

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-1
Mr. Sunny Choudhary &
Ms. Rupali Bandhopadhaya for R -2
Mr. Aditya Panda for R3 & R 4

ORDER

Mr. Manoj Shrama, learned counsel appearing for the State Commission submits that he is not filing written submissions on behalf of the State Commission.

Learned counsel for the appellant submits that he is filing additional written submissions today.

Mr. Adiyta Panda, learned counsel appearing on behalf of the respondent nos. 3 and 4 submits that he be permitted to file the written submissions by 30th May, 2014. He is permitted to do so after serving copy of the same on the other side.

Judgment is reserved.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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